



NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD AT 10.30 AM ON 27-09-2018.

PRESENT: SHRI B.S.V. PRAKASH KUMAR, MEMBER (JUDICIAL)
SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER : MA/242/2018
PETITION NUMBER : CP/658/(IB)/2017
NAME OF THE PETITIONER(S) : KAMACHI INDUSTRIES LTD
NAME OF THE RESPONDENT(S) : LANDMARK HOUSING PROJECTS CHENNAI
PVT LTD
UNDER SECTION : 9 RULE 6

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
REPRESENTATION BY WHOM			
1.	Preethi S. Aram for Rajagopal & Raghunathan Advocates	Applicant	
2.	Cr. Ponmani for M/s Nathan & Associates	Respondent	

(13)

[MA/242/2018 IN CP/658/TB/2017]

ORDER

Both sides present. The Petitioner's counsel filed the withdrawal memo in the Registry today, this Petition is hereby **dismissed** as **withdrawn**.

-sel ✓
(S VIJAYARAGHAVAN)
Member (Technical)

-sel
(B.S.V.PRAKASH KUMAR)
Member (Judicial)

sr